NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Se. No. 8

MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 42 /(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Skylaelc healface for Life

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Applicant

Common Order

- 6. <u>CSA 36/230-232/NCLT/MB//MAH/2017</u>
 - CSA 37/230-232/NCLT/MB//MAH/2017
- 7. CSA 38/230-232/NCLT/MB//MAH/2017
 - CSA 39/230-232/NCLT/MB//MAH/2017
- CSA 41/230-232/NCLT/MB//MAH/2017
 CSA 42/230-232/NCLT/MB//MAH/2017

On withdrawal Memo given by the Applicant Companies, CSA 36 & 37, CSA 38 & 39, CSA 41 & 42 of 2017 are hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial) -